THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong ____ November, 2017.

No. HCM.II/44/2016-Estt./____. Pursuant to the Resolution on agenda No. 7 in the Full Court Meeting dated 10.11.2017, Hon'ble the Chief Justice is pleased to constitute one member Scrutiny Committee comprising Hon'ble Mr, Justice S.R. Sen to be assisted by the Registrar.

By Order,

REGISTRAR GENERAL

Memo No. HCM. II/44/2016-Estt./ 43/3# Dated, Shillong 21 November, 2017
Copy to :-

- The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya.
- 2. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
- 4. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 5. The Registrar, High Court of Meghalaya, Shillong.
- 6. The Deputy Registrar (Admn), High Court of Meghalaya, Shillong.
- 7. The Deputy Registrar (I&A), High Court of Meghalaya, Shillong.
- 8. The Assistant Registrar ('Accounts), High Court of Meghalaya, Shillong.
- 9. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 10 The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.

11. Office file.

REGISTRAR GENERAL